134.

Mental hospitals in the country

1813. SHRI GAYA CHAND BHU YAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any special programme for development of mental hospital in the country;

(b) whether the Central Government are aware of the functioning of Mental Disease Section of S.C.B. Medical College, Cuttack; and

(c) if so, whether Government propose to instruct the State Government of Orissa to improve the present working condition including sanitary conditions of hospital attached to thig medical college?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI KRISHNA KUMAR): (a)

to (c) Facilities for Mental Health Counselling and treatment are available in Mental Hospital/Institutions as well as in General Hospital in must of the States Govenrment also propose to further augment the existing facilities ^{an}d also to develop further facilities in the 7th Five Year Plan period.

The day-to-day Administration and proper functioning of the Mental Hospitals/Institutions as also the Mental|Psychiatric Units located in the Medical Colleges in different Stales/Union Territories are the responsibilities of the respective State Governments/Union Terri-toreis Administration. The Government do not have specific information about the anv functioning of Mental Diseases Section of S.C.B. Medical College. Cuttack.

Vaccine to control pregnancy

1814. SHRI MUKHTIAR SINGH MA LIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any new vaccine to control pregmincy has recently been developed in the country; and (b) whether this vaciing has been tried on human beings and if so, how far this has been found to be successful?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI KRISHNA KUMAR): (a) and (b) Research is being carried out to develop a vaccina for birth control. Human clinical trials are expected to begin early next year.

Enquiry into the missing ships

1815. SMT. USHA MALHOTRA: SHRI RAM CHANDRA VIKAL: PROF. B. RAMACHANDRA RAO:

Will the Minister of TRANSPORT be pleased to refer to the reply to Unstarred question 194 and 1429 given in the Rajya Sabha on the 29th July and 7th August, 1985 respectively and state;

(a) whether the enquiry into the disappearance of M. V. Nitya Ram and M. V. Nitya Nanak has since been completed; and

(b) if so, what are findings thereof?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL): (a) and (b) Formal investigation into the disappearance of M. V. Nitya Ram and M. V. Nitya Nanak under Section 360 of the Merchant Shipping Act is in progress in the court of Chief Metropolitan Magistrate, Bombay.

Decline in Traffic of Air India

1816. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of TRANSPORT be pleased to state

(a) whether it is a fact that there has of late been decline in the traffic of the Air India;

(b) if so, what are the reasons therefor; and

(c) what remedial measures Government propose to take to improve the situation?